HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
(Office of the Registrar General at Jammu)
* * * * *

Subject: Surrender of the Certificate of Enrollment as an Advocate.

N O T I F I C A T I O N

No: 2809 — **of 2026/RG/LP** **Dated:** 18.11.2026

It is hereby notified that the below mentioned applicants have voluntarily suspended their practice as an Advocate and have surrendered their Certificates of Enrolment as an Advocates, therefore the same are suspended from the date(s) shown against each:-

S.No	Name of Advocate S/Shri	Date of Surrender	Enrollment No. & Date
1.	Ms. Lubna Sultan D/O Sh. Mohd Sultan R/O Rawalpora, Srinagar	09.11.2026	222/08 Dated 28.07.2008
2.	Mr. Shuhab Shabir S/O Sh. Shabir Hussain Najar R/O Bhaderwah District Doda	13.11.2026	JK-1291-2023 Dated 18.12.2023
3.	Imran Hussain Wani S/O Sh. Ghulam Hassan Wani R/O Kharpora Nagam Banihal A/P Haji Abdul Razak Bhat Danpora Brein Nishat, Srinagar	13.11.2026	1170/2006 Dated 13.11.2006
4.	Ms. Mufti Nahida D/O Sh. Mufti Nissar Ahmad R/O Iram Lane Ahmad Nagar Tehsil Eidgah District Srinagar	30.10.2026	JK-509/2013 Dated 16.05.2013
5.	Mehak Mehboob D/O Sh. Mehboob Ahmad R/O Achoora, Gurez, District Bandipora	11.11.2026	JK-368/2014 Dated 03.09.2014
6.	Ishrat Ahmad Wani S/O Sh. Gh. Hassan Wani R/O Hakoora, Damhall, Tehsil Kokernag, District Anantnag	06.11.2026	JK-324/2012 Dated 26.12.2012
7.	Wajahit Hussain Kazmi S/O Sh. Mazkoor Hussain Shah R/O Sonaj, Tehsil Surankote, District Poonch	14.11.2026	325/2007 Dated 16.12.2007
8.	Tabraiz Ahmed S/O Sh. Mohd Sayeed R/O Nala Panjgrahi, Gambhir Brahmana, Tehsil Manjakote, District Rajouri	17.11.2026	96/2007 Dated 06.08.2007

By Order

Mujtaba 18/11/26

(Syed Mujtaba Hussain)
Registrar Administration (L.P.)
High Court Main Wing, Jammu

No: 54213-32- **RG/LP** **Dated:** 18 .11.2026 18/11/26

Copy to the: -

1. Registrar Judicial, High Court Wing, Jammu/Srinagar.

2. Principal District & Sessions Judge, Srinagar/Poonch/ Bhaderwah/Bandipora/ Anantnag/Rajouri.
3. Secretary, Bar Council of India, New Delhi.
4. President J&K High Court Bar Association, Jammu.
5. Kashmir Advocates Association, Srinagar.
6. President District Court Bar Association, Poonch / Bhaderwah/Bandipora/ Anantnag/Rajouri.
7. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
8. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to upload the same on the official website of the High Court for information of the concerned.
9. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
10. Notifications file for record.
11. Mr/Ms._____

.....for information.

Mujtaba 18/11/26

Registrar Administration (L.P.)

18/11/26